## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:5821 ANSWERED ON:02.05.2013 FUNDS FOR IMPLEMENTATION OF RGGVY Meghwal Shri Arjun Ram ;Raghavan Shri M. K.

## Will the Minister of POWER be pleased to state:

- (a) whether the nodal agency for implementation of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has sought funds to the tune of Rs. 55,000/- crores from the Union Government;
- (b) if so, the details thereof and the likely time-frame by which funds will be made available to it;
- (c) whether the implementation of the Scheme has been adversely affected due to lack of adequate financial support and there has been escalation of power tariff though the scheme envisages availability of power at reasonable tariff;
- (d) if so, the details thereof; and
- (e) the corrective measures being taken by the Government in this regard?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a): No, Madam. The nodal agency of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) i.e. Rural Electrification Corporation (REC) has not sought funds to the tune of Rs.55,000 crores from Government of India.
- (b):Does not arise.
- (c): No, Madam. Implementation of the scheme has not been affected due to lack of financial support. Tariff for supplying electricity in the rural areas are determined by the State Electricity Regulatory Commission (SERC) as per Annual Revenue Requirement (ARR) submitted by the State Utilities.
- (d) & (e): Do not arise.